

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-922(PB)/2018

IN THE MATTER OF:

State Bank of India
Vs.

.... Applicant/petitioner

M/s. Advance Sufactanta India Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Liquidator

Ms. Vishakha Gupta, Mr. Savyasachi Sahai, Advs.
Ms. Anju Bansal, Adv.

ORDER

The Applicant side is present. Resolution Professional side is not present. List IA-2848/2020 for hearing on **17.09.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

21.08.2020
Ritu Sharma